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Title: Need to stop outsourcing of work meant for Group 'C' employees.

SHRI RATTAN LAL KATARIA (AMBALA): Thank you, Madam.

I would like to bring to the kind notice of the hon. Minister of Labour that outsourcing of the work meant for Group C, including erstwhile Grade D employees, is a gross violation of the reservation policy for the Scheduled Castes and Scheduled Tribes. This practice should be stopped forthwith and regular employment should be made to man these significant posts. Similarly, employment contract should be done away with immediately. I therefore humbly request the Minister of Labour and Employment to direct the Office of the Chief Labour Commissioner (Central) to take immediate action so that exploitation of Group C and D employees is stopped.

HON. SPEAKER:

Dr. Bhairon Pratap Singh,

Kunwar Pushpendra Singh Chandel, and

*m04 Shri Chandra Prakash Joshi are permitted to associate with the issue raised by Shri Rattan Lal Kataria.